NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/157/CAA/2017

NAME OF THE PETITIONER(S)

: REAL IMAGE LLP

NAME OF THE RESPONDENT(S)

: QUBE CINEMA TECHNOLOGIES PVT LTD

UNDER SECTION

: 391-394

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

() K.RAMSAMY Ch.V.MOHAN KOMAR

Cowsel for APP (ant

ORDER

Counsel for the Applicant present. He is directed to make submission in writing. He prayed for time to file written submission. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

ghk

-sd-MEMBER (JUDICIAL)